

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA - WORKSHOPS -
Nomination of certain Judicial Officers who are dealing with the POCSO Act Cases and I Addl. District and Sessions Judges in the Districts of Hyderabad(including Secunderabad), Rangareddy and Medchal-Malkajgiri Districts who are designated as Spl. Courts for POCSO Act, including the Officers placed as Full Additional Charge for the POCSO Courts and Secretaries of District Legal Services Authorities in the State of Telangana to participate in one day State Level Workshop on POCSO Act, 2012 scheduled to be held on 17.12.2022 (Saturday) at Telangana State Judicial Academy, Secunderabad - **Relief Arrangements - ORDERS - ISSUED.**

- READ:**
1. Lr.No.405/TSCPCR/2021, dated 05.12.2022 from the Chairperson, Telangana State Commission for Protection of Child Rights, Government of Telangana, Hyderabad.
 2. High Court's Proceedings in Order Roc.No.2125/SO/2022, dated 13.12.2022 from the Registrar General, High Court for the State of Telangana, Hyderabad.
 3. Lr.No.405/TSCPCR/2021, dated 13.12.2022 from the Chairperson, Telangana State Commission for Protection of Child Rights, Government of Telangana, Hyderabad.
 4. High Court's Proceedings in Order Roc.No.2125/SO/2022, dated 14.12.2022 from the Registrar General, High Court for the State of Telangana, Hyderabad.
 5. Lr.Roc.No.5505/Estt./2022, dated 15.12.2022 from Member Secretary, Telangana State Legal Services Authority, Hyderabad.

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ORDER ROC.NO.4798/2022 - B.SPL., DATED:16.12.2022.

In view of the nomination of certain Judicial Officers, who are dealing with the POCSO Act Cases and I Addl. District and Sessions Judges in the Districts of Hyderabad (including Secunderabad), Rangareddy and Medchal-Malkajgiri Districts who are designated as Spl. Courts for POCSO Act, including the Officers placed as Full Additional Charge for the POCSO Courts and Secretaries of District Legal Services Authorities in the State of Telangana, mentioned in Column No.2, to participate in one day State Level Workshop on POCSO Act, 2012 scheduled to be held on **17.12.2022 (Saturday) at Telangana State Judicial Academy, Secunderabad**, jointly organized by WD & CW Department and Telangana State Commission for Protection of Child Rights; the High Court made the following in-charge arrangements:

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SMT. J.KAVITHA, Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) Cases-cum-XII Addl. Metropolitan Sessions Judge, Hyderabad.	I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.
2.	SRI M.SRINIVASA CHARY, Chairman, LRAT for Rangareddy-cum-II Addl. District and Sessions Judge-cum-II Addl. Metropolitan Sessions Judge's Court, Rangareddy District at L.B.Nagar.	III Additional District and Sessions Judge-cum-III Additional Metropolitan Sessions Judge's Court, Rangareddy District at L.B.Nagar.

3.	SMT. S.V.P.SURYA CHANDRA KALA, Judge, Family Court, Rangareddy District <i>at L.B.Nagar.</i>	Judge, Additional Family Court, Rangareddy District <i>at L.B. Nagar.</i>
4.	SMT. HARISHA, IX Additional District and Sessions Judge-cum-IX Additional Metropolitan Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>	XI Additional District and Sessions Judge-cum-XI Additional Metropolitan Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>
5.	SRI K.KALYAN CHAKRAVARTHY, III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District <i>at Kukatpally.</i>	II Additional District and Sessions Judge-cum- I Additional Metropolitan Sessions Judge-cum- II Additional Family Court, Medchal-Malkajgiri District <i>at Medchal.</i>
6.	SRI K.MURALI MOHAN, Secretary, District Legal Services Authority, City Civil Court, <i>Hyderabad.</i>	I Additional Judge, City Civil Court, <i>Hyderabad.</i>
7.	MS. RADHIKA JAISWAL, Secretary, Metropolitan Legal Services Authority, Criminal Courts, <i>Hyderabad.</i>	II Additional Chief Metropolitan Magistrate, <i>Hyderabad.</i>
8.	MS. KSHAMA DESHPANDE, Secretary, District Legal Services Authority, <i>Adilabad.</i>	Senior Civil Judge-cum-Asst. Sessions Judge, <i>Adilabad.</i>
9.	SRI B.SUJAY, Secretary, District Legal Services Authority, <i>Karimnagar.</i>	Additional Senior Civil Judge -cum-Additional Assistant Sessions Judge, <i>Karimnagar.</i>
10.	MOHD. ABDUL JAVEED PASHA, Secretary, District Legal Services Authority, <i>Khammam.</i>	Principal Senior Civil Judge-cum-Asst. Sessions Judge, <i>Khammam.</i>
11.	SMT. M.SANDYA RANI, Secretary, District Legal Services Authority, <i>Mahabubnagar.</i>	Principal Senior Civil Judge-cum-Asst. Sessions Judge, <i>Mahabubnagar.</i>
12.	SRI J.HANUMANATHA RAO, Secretary, District Legal Services Authority, <i>Sangareddy,</i>	Senior Civil Judge-cum-Asst. Sessions Judge. <i>Sangareddy.</i>
13.	SMT. B.DEEPTI, Secretary, District Legal Services Authority, <i>Nalgonda.</i>	Senior Civil Judge-cum-Asst. Sessions Judge, <i>Nalgonda</i>
14.	MS. P.PADMAVATHI, Secretary, District Legal Services Authority, <i>Nizamabad.</i>	Senior Civil Judge-cum-Asst. Sessions Judge, <i>Nizamabad.</i>
15.	SMT. A.SREEDEVI, Secretary, District Legal Services Authority, <i>L.B.Nagar, Rangareddy District.</i>	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District <i>at L.B. Nagar.</i>

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the above said workshop.

*** In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court.*

On return from the said workshop, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

- NOTE:** 1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the website is valid for attending the program at Telangana State Judicial Academy, Secunderabad.
2. **The nominated officers are entitled only for actual journey time.**


REGISTRAR GENERAL

To

1. The Officers and In-charge Officers concerned.
 2. The Registrar General and all other Registrars, High Court for the State of Telangana.
 3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Chief Judge, City Civil Court, Hyderabad
 5. The Metropolitan Sessions Judge, Hyderabad.
 6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 7. **THE PRL. DISTRICT AND SESSIONS JUDGES /THE I ADDL. DISTRICT AND SESSIONS JUDGES / THE DISTRICT TREASURY OFFICERS :**
 - 1) Adilabad
 - 2) Karimnagar
 - 3) Khammam
 - 4) Mahabubnagar
 - 5) Sangareddy / Medak
 - 6) Nalgonda
 - 7) Nizamabad
 - 8) Rangareddy at L.B.Nagar
 8. The Pay and Accounts Officer, Hyderabad.
 9. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
 10. The District Treasury Officer, Shamirpet, Medhcal-Malkajiri District.
 11. **THE SECTION OFFICERS :**
 - a) Special Officers Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
- High Court for the state of Telangana at Hyderabad.
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